


**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated Shillong, the 1st December, 2023.

NO.HCM.II/85/2016/Estt/291 : In supersession of this Registry's Notification No. HCM.II/85/2016/Estt/234 dated 30th March, 2021, the Hon'ble the Chief Justice (Acting) is pleased to re-constitute a Sub-Committee comprising the Joint Registrar (Listing) to assist Hon'ble Mr. Justice H. S. Thangkhiew for Recruitment to the post of Law Clerk-cum-Legal Research Assistant.

By Order,

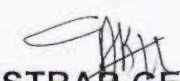

REGISTRAR GENERAL

Memo. NO.HCM.II/85/2016/Estt/291-A

Dated Shillong, the 1st December, 2023

Copy to:

1. The Private Secretary to the Hon'ble, the Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of his Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of his Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The Registrar (Admin.), High Court of Meghalaya, Shillong for favour of kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
6. The Registrar (Vigilance)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
7. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- ✓ 8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
9. Notification File.
10. Office file.


REGISTRAR GENERAL

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7/12/23